

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2006**

TO BE ANSWERED ON THE 14TH MARCH, 2017/ PHALGUNA 23, 1938 (SAKA)

TRACING OF STOLEN ELECTRONIC DEVICES

2006. SHRI SULTAN AHMED:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any effective mechanism to trace of stolen items particularly missing electronic devices like mobile sets on the basis of missing reports in various police stations in the Delhi;

(b) if so, the details thereof;

(c) the number of complaints received in this regard during the last one year and the current year;

(d) the steps taken by the Government to trace all electronic devices and mobile sets alongwith the number of reports which are still pending for investigation, particularly in Malviya Nagar Police Station;

(e) the mechanism in place to track the progress status in investigation of such complaints and the nodal officers to be contacted in such matter; and

(f) the corrective measures to strengthen the existing mechanism in view of the tardy process and dismal speed of investigation and report?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): Delhi Police has reported that in all the cases of theft of mobile phones reported to the Police Stations of Delhi, the concerned mobile service provider company is immediately requested to put the IMEI number

of the stolen/lost mobile phone under surveillance to enable the investigating agency to trace the mobile phone, if it is found to be used by someone. In case, the stolen mobile phone is found active/functioning on a different SIM/Mobile number, the details of address etc., of the user are obtained from the service provider company and physical verification is made at the address given in Customer Application Form (CAF). Verification of calls made from stolen mobile set is also done to verify and trace the user of stolen mobile phone as well as to recover the same.

Sources are deployed by Delhi Police to collect information regarding criminals involved in the crime of mobile theft etc. Persons having previous records/involvements in similar criminal cases are also interrogated to collect criminal intelligence in such cases. Further, raids are also conducted at suspicious places/markets which are known for sale/purchase of used/stolen electronic devices including mobile phones.

The details of total number of cases registered on stolen electronic devices by Delhi Police during the last one year and current year (upto 28.2.17) are as under:-

| Year | Name of device | Total no. of cases registered on stolen electronic devices |
|------|----------------|--|
| 2016 | Mobile | 36217 |
| | Laptop | 3060 |
| 2017 | Mobile | 10497 |
| | Laptop | 638 |

The number of cases of electronic devices still pending for investigation during the years 2016 and 2017 (28.02.17) in Police Station Malviya Nagar is as under:

| Year | Devices | No. of cases pending investigation |
|---------------------------|---------------------|---|
| 2016 | Mobile Theft | 13 |
| | Laptop Theft | 4 |
| 2017 upto 28.02.17 | Mobile Theft | 42 |
| | Laptop Theft | 10 |

(e) and (f): Delhi Police promptly registers reports in respect of theft of mobile phones whenever any such complaint is reported. Investigation of such cases is conducted in a professional manner. All out efforts are made to trace & recover the stolen electronic equipments including mobile phones. Further, the progress of the investigation of the case is given to the complainant/owner of the stolen mobile phones from time to time till the finalization/closure of the case and the SHO of the concerned police station can be contacted to know the progress in such cases. Regular follow-up is also done with the service providers to ascertain whether the IMEI number of stolen mobile phone is active or not and to obtain the details of CDRs of stolen mobile phones in order to trace them.

A separate section in the Zonal Integrated Police Network (ZIPNET) has been provided which contains the details (IMEI numbers) of stolen mobile handsets. This website is accessible to the public and Delhi Police issues advertisements, from time to time, advising citizens to check the list of stolen mobile handsets on the ZIPNET before purchasing a pre-owned mobile phone.
